NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 28.11.2025

COURT OF REGISTRAR (HYBRID MODE) 11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 7212 of 2025 in Comp. App. (AT) (Ins) No of 2025	Bhagwandas Bhattad Vs. JM Financial Credit Solutions Ltd.	Upendra Pratap Singh
2.	I.A. No. 7213 of 2025 in Comp. App. (AT) (Ins) No of 2025	Sunil Kumar Bansal Vs. Jalesh Kumar Grover & Ors.	Ayush Puri
3.	I.A. No. 7236 of 2025 in Comp. App. (AT) (Ins) No of 2025	Dhaval Agri Exports LLP & Ors. Vs. Premraj Ramratan Laddha, Liquidator for Bajrang Cotgin Pvt. Ltd. & Ors.	Shubham Jain
4.	I.A. No. 7289 of 2025 in I.A. No of 2025 in Comp. App. (AT) (Ins) No. 733 of 2023	Anjana Anand & Ors. Vs. Ajit Gyanchand Jain (RP)	M.K. Raghav Raman
5.	I.A. No. 7303 of 2025 in Restoration Application (AT) No of 2025 in Comp. App. (AT) (Ins) No. 822 of 2022	Department of Sales Tax through Joint Commissioner of State Tax Vs. Vijendra Kumar Jain, RP for Shree Vindhya Paper Mills Ltd. & Anr.	Amar Mishra
6.	I.A. No. 7307 of 2025 in I.A. No of 2025 in Comp. App. (AT) (Ins) No. 263 of 2025	Prem Prakash, (Sole Proprietor of Richa Electrical) Vs. SPG Infra Project Pvt. Ltd.	Prashant Jain

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By order -sd/-

Assistant Registrar